

Proposal to Containerise Imports of Fertilisers from Soviet Union

1917. SHRI N.K. SHEJWALKAR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government have seen a news-item "Fertilisers from Soviet Union—proposal to containerise imports under study" appearing in the "Economic Times" dated 20 April 1983 ;

(b) if so, the details of the terms and conditions put forth by Soviet Union and the extent to which these are favourable and acceptable to India ;

(c) when first shipment is expected to leave USSR and reach India and details of safety and security measures to be taken from both the sides ;

(d) whether there is any proposal under the consideration of the Government to have this type of service between India and other developed nations ;

(e) if so, the details thereof ; and

(f) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) to (f) In the 5th Session of the Indo-Soviet Joint Shipping Committee held in New Delhi in April 1983, the Indian and the Soviet sides discussed the need for containerisation of cargo moving between the two countries. It was noted however that while exports from India are generally containerisable, the imports from USSR e.g. fertilisers, asbestos, newsprint etc. were mainly bulk items and the eventual success of containerisation would depend upon developing a two-way container flow and resolving the problems relating to positioning of empty containers.

Proposal to amend Indian Medical Council Act to Abolish Capitation Fee and Opening of more Medical Colleges

1918. KUMARI PUSHPA DEVI SINGH :

SHRI GHUFRAN AZAM :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to amend the Indian Medical Council Act to abolish capitation fee charged for admission in Medical Colleges ;

(b) if so, facts thereof ;

(c) whether Government also propose to increase number of seats in the Medical Colleges and also to set up new Medical Colleges to cope with the increasing number of admission seekers in the Medical Colleges; and

(d) if so, full details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI R. SHANKAR-ANAND) : (a) and (b) Suitable amendments are proposed to be made in the Indian Medical Council Act to meet the situation created by certain Medical Colleges admitting students on the basis of charging capitation fees.

(c) and (d) There is no proposal to open any new Medical Colleges as the existing 106 Medical Colleges are considered adequate to meet the medical manpower requirements of the country. Proposals for increasing the number of seats in any Medical College are processed by the M.C.I. according to the prescribed rules and regulations of the Council.

Writ petition filed by Railway employees in Law Courts

1919. SHRI GEORGE FERNANDES : Will the Minister of RAILWAYS be pleased to state :

(a) how many writ petitions and other cases filed by individual railway employees are pending in the various law courts of the country ;

(b) how many cases have been disposed of in the last five years and with what results ;

(c) whether Government would take steps to bring to the minimum such litigations ;

(d) if so, how ; and

(e) if not, reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHAU-